THE MINISTER OF INDUSTRI-AL DEVELOPMENT INTERNAL TRADE AND COMPANY AFFAIRS FAKHR UDDIN ALI MED): (a) Necessary steps, including framing of rules, forms, notices, registers, etc., selectio of Chairman, Members and staff of th' Commission, being taken.

(b) Yes, Sir, to the extent necessary.

SUBSTITUTION OF CIRCULAR RAILWAY SCHEME IN CALCUTTA BY TUBE R IL WAY

37. SHRI A. P. CHATTERJEE: Will the Ministe of RAILWAYS be pleased to state:

- (a) whether it is a fact that he has recently suggested the substitution of the circular railway scheme in Calcutta by tube railway;
- (b) if so, the c reumstances under which the circul r railway scheme proposed to be bandoned; and
- (c) the details of the progress made on the circular vilway scheme so far?

THE MINISTER OF RAILWAYS GULZAR"LAL NANDA): (SHRI

- (a) No scheme of the construction of a "Circular Railway" in Calcutta has been under con deration. Under this circumstance, the question of substitu-tion of such a scheme by a tube railway does not arise
  - (b) Does not arise.
- (c) No work is in progress on "Circular Railway" Scheme for cutta.

MANUFACTURE O' DIESEL LOCOMOTIVES

- 38. SHRI GANESHI LAL CHAU-DHARY: Will the Minister of RAIL-WAYS be pleas d to state:
- (a) the number of diesel engines manufactured by the Diesel Locomotive Works at Varanasi in 1969; and
- (b) the total number of diesel locomotives required in the country at present?

#### THE MINISTER OF **RAILWAYS GULZARILAL** (SHRI NANDA):

- (a) Number of diesel locomotives (engines) turned out/manufactured in 1969 (January to December '69) are:
  - (i) B.G. Diesel-Electric Line=55
  - (ii) M.G. Diesel-Electric Main Line=28
- (b) Number of diesel locomotives required during the 4th Plan from 969-70 to 1973-74 are:
  - (i) B. G. Diesel-Electric Main Line locos=430
  - (ii) M. G. Diesel-Electric Main Line locos=218
  - (iii) N. G. Diesel-Electric Main Line locos = 10
    - (iv) B. G. Diesel Shunters=160\*

EXTENSION OF ELECTRIC TRAIN SERVICES BEYOND KRISHNANAGAR

39. SHRI SASANKASEKHAR SAN-YAL: Will the Minister of RAILWAYS be pleased to state whether Government have under consideration any proposal for the extension of electric train services beyond Krishnanagar to Murshidabad in West Bengal?

THE MINISTER OF RAILWAYS GULZARILAL NANDA): Electrification of Krishnanagar-Murshibad section would be considered after the feasibility-cum-cost study, which is under way, has been completed.

PROTECTION OF RAILWAY EMPLOYEES

- 40. DR. DEBIPRASAD CHATTO-PADHYAYA: Will the Minister of RAILWAYS be pleased to state:
- (a) the number of railway ployees in West Bengal who were killed or assaulted by mobs during 1968 and 1969; and
- (b) the details of the measures Government have taken to protect the lives of the railway employees in that

<sup>\*</sup>Includes requirement of 60 diesel shunters for the Public Sector Undertakings.

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA):

Written Answers

	1968	1969
(i) Killed	3	1
(ii) Assaulted	29	107

- (b) (i) Apart from tightening up the normal Police arrangements by Government Railway Police, such as keeping watch at important stations and periodical raids to round up criminals and anti-social elements, the State Government of West Bengal have taken additional security measures by way of passenger escorting important night trains, introducing armed patrolling setting up of special camps/pickets in Railway Protection affected areas. Force re-inforcement has also been the Government Railway given to Police, West Bengal to strengthen their arrangements.
- (ii) The Railway Protection Force Staff, on duty in yards or station platforms for guarding railway property, have instructions to rush to the scene of crime and render all possible help to the victims.

#### PERMANENT NEGOTIATING MACHINERY IN THE SOUTH EASTERN RAILWAY

- 41. DR. DEBIPRASAD CHATTO-PADHYAYA; Will the Minister of RAILWAYS be pleased to state:
- (a) what are the important decisions arrived at by the Permanent Negotiating Machinery (P.N.M.) in the South Eastern Railway during the last 15 months; and
- (b) whether it is a fact that the officer representing the administration in the P. N. M. has, on several occasions, disregarded the decisions of that body; if so, the action Government propose to take in this respect?

## THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA):

(a) and (b). Information is being collected from the Railway, and will be laid on the Table of the Sabha.

### NATIONAL CENTRE FOR HANDICAPPED PERSONS

42. CHAUDHARY A. MOHAM-MAD: Will the Minister of LAW AND

- SOCIAL WELFARE be pleased to state:
- (a) whether it is a fact that the Union Government have planned to develop comprehensive national centre for four categories of handicapped persons;
- (b) if so, whether that proposal was discussed in the two-day conference of State Ministers of Social Welfare held recently;
- (c) the other subjects discussed in the said Conference; and
- (d) how far these centres would help the handicapped persons?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (DR. (SHRIMATI) PHULRENU GUHA): (a) Yes, Sir.

- (b) The subject was discussed at the last Conference of State Ministers for Social Welfare.
- (c) Other subjects discussed in the conference were in regard to various Social Welfare programmes, e.g. (1) Family and Child Welfare Programme, (2) Control of Beggary in Metropolitan cities, (3) Future of Permanent Liability Homes, (4) new set up of Central Social Welfare Board and (5) also various problems, schemes and programmes relating to welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes.
- (d) The National Centres will function essentially as demonstration projects with the object of stimulating the development of similar services. They will provide direct services to a limited number of blinds, deaf, orthopaedically handicapped and mentally retarded children and adults.

#### 12 Noon

# RE LATHI CHARGE ON THE S. S. P. DEMONSTRATORS IN NEW DELHI BY THE POLICE

MR. CHAIRMAN: I wish to inform hon. Members that I have admitted a Short Duration discussion notice on this Calling Attention question. Now I wish to know your pleasure whether you would like to discuss it as a Short Duration discussion or you want to have this as only a Calling Attention question.